*345. SHRI SATISH PRADHAN: Will the Minister of AGRICULURE be pleased to state:

- (a) whether Government propose to consider decontrol of farm output particularly in the light of sharp increase in agricultural input cost to the extent of 30 per cent;
 - (b) if so, the details thereof;

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- (c) the measures taken or proposed to be taken to protect the interests of farmers with periodical increase in input cost; \ and
- (d) what administrative and legislative measures are being taken to effect policy change?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) and (b) There is no control on farm output.

- (c) The minimum support prices -inaounced by the Government provide for the possible rise in cost of production and in put prices. The changes, if any, in the prices of inputs are considered by the CACP while making its recommendations to the Government. The CACP has been asked to have a second look at the changes in input costs before the market arrival of the crops and adjust minimum support prices in case the observed rise in input costs turns to be higher than the antieipated rise.
 - (d) Does not arise.

Conversion of leasehold flats/plots to Freehold in Delhi

*347. SHRI SURESH KALMADI : SHRI BHUBANESWAR KALITA:

Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

(a) whether it is a fact that Government have decided to make the conversion of builtup flats and plots measuring upto ISO sq. metres from leasehold to freehold, optional in Dalhi; and (b) it so, what are the details of the orders issued in this regard ?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) In accordance with the scheme of conversion launched on 14-2-1992, the conversion of leasehold tenure of land in respect of fiats and built-up plots upto 150 sq. metres was compulsory. However, keeping in view the representations received for rationalising the scheme, it has been decided to make conversion optional. Thus the lesses now have the option either to] :onvert to freehold tenure or continue to be governed by the lease terms.

Financial Assistance to persons Distinguished in arts and letters

*348. SHRI ANANTRAY DEVSHAN-KER DAVE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased ta state:

- (a) the criteria for providing financial assistance to persons distinguished in letters. Arts, and such other walks of life who may be in indigent circumstances;
- (b) the total amount of financial assistance provided to such persons under this scheme in different categories during the ast three years as on 31st January, 1993, State-wise; and
- (c) What are the details of the total budgetary allocaition for the scheme during the Eighth Five Year Plan?

THE MINISTER OF HUMAN RE SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a)Creative persons in different fields of arts who have made significant contribution in their field, who ire above 58 years of age and whose monthly income does not exceed Rs. 1000/-are eligible for consideration.

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(b) 1 lie loial financial assistance provided itnder the scheme during the last three years as on 31-3-1993 is as under:

					es in lakhs)	
				1990-91	1991-92	1992-93
Central-State Ouota	 			16.97	18.77	40.76
Central Quota			,	5.91	6.99	18.70
Central-UT Onota	_	_		0.14	0.15	0.41

Funds are not allocated State-wise.

(c) The total budgetary allocation during the Eighth Five Year Plan is Rs. 150.00 lakhs.

*349. [Transferred to the 22nd March, 1993].

जनलपुर में पटपरहा जलाञ्चय परियोजना

- *350. श्री जिस्स प्रसाद सानपुरिया: क्या जल संसाधन गंत्री यह बताने की कृषा करोंगे कि:
- (क) मध्य प्रदेश में अबलपुर जिले की उटपरहा जलाश्य परियोजना को पर्यावरण और यन मंद्रालय इवारा दिनांक 8 जुलाई, 1992 के अपने पत्र द्वारा वन (संरक्षण) अधिनियम, 1980 के अंतर्गत स्वीकृति दिए जाने के परि-ग्रंथ्य में क्या पटपरहा जलाश्य में आगामी सानसून में जल भण्डारण किया जागेगा; और
- (ख) यदि नहीं, तो इसके क्या कारण हैं ?

जल संसाधन एवं संसदीय कार्य मंत्री (थी विद्यासरण शुक्ल : (क) और (स) पर्यावरण और हन मंत्रालय ने पट्यरहा टॉक परियोजना के लिए 43.3 होन्ट्येर यन भूमि व्यय-वर्तित करना सिद्धान्त रूप में स्वीकार कर लिया हो। राज्य सरकार ने शतों की अय्-पालना करती है तथा बनभूमि का धास्तविक अंतरण होने से पहले वन (संरक्षण) अधि-नियम 1980 के अंतर्गत औपचारिक अन्-मोदन प्राप्त करना है।

दंश में बाढ़ प्रभावित क्षेत्र

- *351 . श्री इंच दत गादय : क्या जन्म संसाधार मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच है कि भारत में 400 लाख हेक्टोयर क्षेत्र में बाढ़ जा सकती हैं;
- (ह) क्या यह भी सच है कि अब तक केबल 140 लाह हेक्टियर क्षेत्र को ही बाढ़ से सरक्षित किया गया है; और
- (म) यदि हां, तो क्षेष क्षेत्र को अभी तक बाढ़ संस्रिक्षित न किए जाने के क्या कारण हैं?

यल संसाधन एवं संसदीय कार्य मंत्री (श्री विद्यासरण सुक्त): (क) से (ग) देश में 400 लाल होक्टोयर क्षेत्र बाढ़ से प्रभावित होता हैं। 320 लाख होक्टोयर क्षेत्र जिसे समितित स्तर तक स्रक्षा प्रदान की जा सकती हैं. में में से, लगभग 140 लाख होक्टोयर क्षेत्र का स्रक्षा प्रदान की ना सकती हैं। तकनीकी अधिक बाधाओं के कारण शेष क्षेत्रों को शीष्ट्र स्तर प्रदान करने में कठिनाई हो रही हैं।

Constriction of weir near borders of M.P. and U.P. States

*352. SHRI LAKKHIRAM AGARWAL:

SHRI KAILASH NARAIN SARANG :

Will the Minister of WATER RE-SOURCES be pleased to state:

(a) whether it is a fact that Uttar Pradesh is constructing a weir near borders